

**HIGH COURT OF JUDICATURE AT ALLAHABAD**

**NOTIFICATION**

**DATED: ALLAHABAD: August 25, 2006**

**No. 1534 /DR(S)/2006**

Sri **Jamshed Ali**, Additional Chief Judicial Magistrate, Ballia to be Civil Judge, Senior Division, Ballia vice Sri Virendra Kumar.

**No. 1535 /DR(S)/2006**

Sri **Virendra Kumar**, Civil Judge, Senior Division, Ballia to be Civil Judge, Senior Division, [Kanpur Dehat](#) vice Sri Ram Raj Ram.

**No. 1536 /DR(S)/2006**

Sri **Ram Raj Ram**, Civil Judge, Senior Division, [Kanpur Dehat](#) to be Additional Chief Judicial Magistrate, [Kanpur Dehat](#) in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at [Kanpur Dehat](#).

**No. 1537 /DR(S)/2006**

Sri **Shri Pal**, Civil Judge, Senior Division, Deoria to be Civil Judge, Senior Division, Kanpur Nagar vice Sri Rajendra Singh-IV.

**No. 1538 /DR(S)/2006**

Sri **Rajendra Singh-IV**, Civil Judge, Senior Division, Kanpur Nagar to be Special Chief Judicial Magistrate, Kanpur Nagar vice Sri Vishwanath.

**No. 1539 /DR(S)/2006**

Sri **Vishwanath**, Special Chief Judicial Magistrate, [Kanpur Nagar](#) to be Additional Civil Judge, Senior Division/ Additional Chief Metropolitan Magistrate, Kanpur Nagar.

**No. 1540 /DR(S)/2006**

Sri **Rajeshwar Shukla**, Additional Chief Judicial Magistrate, Lakhimpur Kheri to be Civil Judge, Senior Division, Lakhimpur Kheri vice Sri Dhruv Kumar Tiwari.

**No. 1541 /DR(S)/2006**

Sri **Dhruv Kumar Tiwari**, Civil Judge, Senior Division, Lakhimpur Kheri to be Chief Judicial Magistrate, Lakhimpur Kheri vice Sri Paras Nath Rai.

**No. 1542 /DR(S)/2006**

Sri **Paras Nath Rai**, Chief Judicial Magistrate, Lakhimpur Kheri to be Judge Small Causes Court, [Bulandshahar](#) vice Sri Amar Pal Singh.

No. 1543 /DR(S)/2006

Sri Amar Pal Singh, Judge Small Causes Court, [Bulandshahar](#) to be Chief Judicial Magistrate, [Bulandshahar](#) vice Sri Sanjai Kumar-II.

No. 1544 /DR(S)/2006

Sri Sanjai Kumar-II, Chief Judicial Magistrate, [Bulandshahar](#) to be Civil Judge, Senior Division, [Bulandshahar](#) vice Sri Zaigamuddin.

No. 1545 /DR(S)/2006

Sri Zaigamuddin, Civil Judge, Senior Division, [Bulandshahar](#) to be Additional Chief Judicial Magistrate, [Bulandshahar](#) vice Km. Aradhana Rani.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at [Bulandshahar](#).

No. 1546 /DR(S)/2006

Km. Aradhana Rani, Additional Chief Judicial Magistrate, [Bulandshahar](#) to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, [Bulandshahar](#).

No. 1547 /DR(S)/2006

Sri Dharam Veer Singh, Civil Judge, Senior Division, Siddharth Nagar to be Additional Civil Judge, Senior Division/ Additional Chief Metropolitan Magistrate, [Kanpur Nagar](#).

BY ORDER OF THE COURT,

Sd/-

(SWATANTRA SINGH)  
REGISTRAR GENERAL

No. 194 /DR(S)/2006 Dated: Allahabad : August 24, 2006.

Copy forwarded for information & necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Publication Secretary at Association Office A-1, River Bank, Judges Colony, Lucknow.
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judge, Ballia, [Kanpur Dehat](#), Deoria, [Kanpur Nagar](#), Lakhimpur Kheri, [Bulandshahar](#) & Siddharth Nagar. (Information available on E-mail).

The officers mentioned above shall handover charge of their present posts and shall take over charge of their new postings immediately.

The Certificates of handing and taking over charge may please be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

**The aforesaid officers will not be entitled for T.A./ D.A. and joining time. However, they will be allowed the journey period to enable them to join at the transferred places.**

8. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
9. The Registrar (Confidential), High Court, Allahabad.
10. The Assistant Registrar (Budget), High Court, Allahabad.
11. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
12. The Section Officer (Admin.A-3) Section , High Court, Allahabad.
1. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
2. P.S. to Hon'ble Administrative Judge, Ballia, [Kanpur Dehat](#), Deoria, [Kanpur Nagar](#), Lakhimpur Kheri, [Bulandshahar](#) & Siddharth Nagar. (Information available on E-mail).

**BY ORDER OF THE COURT.**

**Sd/-**

**(K.K.RANJAN)**

**DEPUTY REGISTRAR (SERVICES)**